

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2013

Dated : 3rd October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar

ORDER

Learned counsel for the respondent seeks some more time to file reply. He is permitted to file the same by 8th October, 2013 after serving copy on the other side.

Post the matter for hearing on **24th October, 2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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